

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

37. Company Appeal/3/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: FASHION COTTAGE PRIVATE LIMITED

Vs.

REGISTRAR OF COMPANIES

SECTION 252(1) OF COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**20.10.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)